

ITEM NO.7

REGISTRAR COURT. 2

SECTION XI-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. VIVEK SAXENA

Petition(s) for Special Leave to Appeal (C) No(s). 22470/2019

THEKKATTU HAJARA IBRAHIM

Petitioner(s)

VERSUS

MOHAMMED KUTTY & ORS.

Respondent(s)

(Counsel has filed proof of paper publication as per order dt.
7.08.2023)

Date : 03-11-2023 This petition was called on for hearing today.

For Petitioner(s)

Ms. Kaushitaki Sharma, Adv.
Ms. Liz Mathew, AOR

For Respondent(s)

Mr. Shree Pal Singh, AOR
Mr. Wills Mathews, Adv.
Mr. Ginesh P., Adv.
Mr. Paul John Edison, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent no.1 has already filed counter affidavit.

Despite due service on respondent nos.2 and 3, there is no
appearance.

Hence, process the matter for listing before the Hon'ble
Court, as per rules.

VIVEK SAXENA
Registrar

pm